## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## UNSTARRED QUESTION NO.2177 TO BE ANSWERED ON THE $11^{\mathrm{TH}}$ DECEMBER, 2015

## HOVER PORT FOR INDIAN COAST GUARD

2177. SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the details of the operational hover port for Indian Coast Guard to prevent poaching and smuggling;
- (b) the total number of poaching and smuggling cases came to the notice of the Government and the action taken thereon;
- (c) whether civilians are allowed to use the port for their Hovercraft and if so, the details thereof; and
- (d) whether the Government proposes to open more hover ports and if so, the details thereof?

## ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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- (a) Four Hoverports of Indian Coast Guard are operational at Okha, Mumbai, Mandapam and Haldia. Further, the Indian Coast Guard also operates Hovercrafts from New Mangalore. However, this Hoverport is temporary in nature.
- (b) As per the records, since 2011, a total of 13 incidents of smuggling / poaching were intimated to the Indian Coast Guard for which a commensurate number of operations were undertaken by the Coast Guard. The apprehended crew along-with the seized items have been handed over to local police for investigation and further prosecution.
- (c) Civilians are not permitted to use Indian Coast Guard Hoverports due to inherent security implications.
- (d) At present, there is no such proposal.

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